

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/8701/A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the 30th August, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/1863 dtd. 27.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.08.2024**. The Addl. District and Sessions Judge, Chirang, Kajalgaon and in his absence the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/8702/A, dated , 30-08-24

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

